NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17, IA 123/17 , IA 140/17 in CP No.81/ 2017	-	For filing objections	241(1) (a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. SRINANDAN.K. For Sofindras Ee Badul Counsels (7299914774)	Advocale for Petitioners.	

2. Prosanthour. De fot Prosant Jeagan Associales Respondent

Counsel for petitioner is present. Counsel for respondents is also present. IA No.123/2017 is taken up along with other I.As. Counsel for opposite party in IA No.123/2017 requested time to file objections.

List it on 19.02.2018.

MEMBER (T)

MEMBER (J)